

ITEM NO.501

COURT NO.4

'Revised for appearance'
SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 23/2016

THE ANIMAL WELFARE BOARD OF INDIA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

[TO GO BEFORE FIVE HON'BLE JUDGES]

WITH

W.P.(C) No. 6/2018 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 10/2018 (PIL-W)

SLP(C) No. 3528/2018 (IX)

W.P.(C) No. 1193/2017 (PIL-W)

W.P.(C) No. 1152/2018 (PIL-W)

W.P.(C) No. 24/2016 (PIL-W)
(With IA No. 15/2016 - INTERVENTION APPLICATION and IA No. 11/2016
- INTERVENTION APPLICATION and IA No. 7/2016 - INTERVENTION
APPLICATION and IA No. 67113/2017 - INTERVENTION/IMPLEADMENT and IA
No. 5/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 25/2016 (PIL-W)
(With IA No. 1/2016 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 26/2016 (PIL-W)

W.P.(C) No. 27/2016 (PIL-W)

W.P.(C) No. 88/2016 (PIL-W)

W.P.(C) No. 1011/2017 (PIL-W)

W.P.(C) No. 1059/2017 (PIL-W)
(With IA No. 112823/2017 - STAY APPLICATION)

W.P.(C) No. 1188/2017 (PIL-W)

T.C.(C) No. 60/2021 (XVI-A)

Date : 08-12-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR**

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Mr. Ganga Sagar Singh, Adv.
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**UPON hearing the counsel the Court made the following
O R D E R**

Heard.

Judgment reserved.

**Parties are free to submit their collective compendium
of arguments within a period of one week from today.**

**(NIDHI AHUJA)
AR-cum-PS**

**(MATHEW ABRAHAM)
COURT MASTER (NSH)**

WP (C) No. 23/2016 etc.

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